

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
LOK SABHA  
UNSTARRED QUESTION NO.1032

**TO BE ANSWERED ON MONDAY, JULY 29, 2024**

**REMOVAL OF GST FROM DAIRY SOCIETIES**

**1032. ADV DEAN KURIAKOSE:**

Will the Minister of FINANCE वित्त मंत्री be pleased to state:

(a) whether the Government has any plans to remove the GST imposed on dairy societies, insurance products, especially medical or health insurance, which have many positive effects on the society; and

(b) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI PANKAJ CHAUDHARY)

(a) & (b): GST rates and exemptions are prescribed on the recommendation of the GST Council, which is a constitutional body comprising of representatives from both the Centre and the States/UTs. There is no recommendation from the GST Council to remove the GST imposed on dairy societies, insurance products, especially medical or health insurance.

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